

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
AMBIKA BRICKWELL LLP OPERATING IN REAL ESTATE SECTOR HAVING  
RESIDENTIAL PROJECT LOCATED AT BHIWANDI IN MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Ambika Brickwell LLP LLPIN: AAI -9231
2	Address of the registered office	H No. 2041 2, Gala No. 2, Shevantibai Apt, Wada Road, Shelar, Thane, Bhiwandi, Maharashtra, India, 421302
3	URL of website	-
4	Details of place where majority of fixed assets are located	The tangible fixed assets in the form of Capital work in progress are located at Bhiwandi in Maharashtra.
5	Installed capacity of main products/ services	The corporate debtor has received permission for constructing 5 Residential buildings having 13 wings along with commercial space with total land area admeasuring 47,696 square metres.
6	Quantity and value of main products/ services sold in last financial year	The corporate debtor did not have any operations in the previous financial year
7	Number of employees/ workmen	5 employees are on the payroll of the corporate debtor
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to <a href="mailto:irp.ambikabrickwell@aegisipe.com">irp.ambikabrickwell@aegisipe.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to <a href="mailto:irp.ambikabrickwell@aegisipe.com">irp.ambikabrickwell@aegisipe.com</a>
10	Last date for receipt of expression of interest	23 October 2024
11	Date of issue of provisional list of prospective resolution applicants	02 November 2024
12	Last date for submission of objections to provisional list	07 November 2024
13	Date of issue of final list of prospective resolution applicants	12 November 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17 November 2024
15	Last date for submission of resolution plans	17 December 2024
16	Process email id to submit Expression of Interest	<a href="mailto:irp.ambikabrickwell@aegisipe.com">irp.ambikabrickwell@aegisipe.com</a>



Avil Menezes

As Resolution Professional of Ambika Brickwell LLP

Authorization for Assignment valid till 27<sup>th</sup> November 2024

Registration No. IBBI/IPA-001/IP-P00017/2016-17/10041

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Date: 23-09-2024

Place: Mumbai